

**Central Administrative Tribunal
Principal Bench, New Delhi
CP-476/2017 in
OA-1823/2016
New Delhi, this the 13th day of September, 2017**

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. Sandeep Kumar, Age 32+ yrs.,
Driver, DTC
S/o Sh. Ram Kishan,
R/o H.No.-432, Pana Dhani Ward,
Balmiki Mandir Wali Gali,
Bawana, Delhi-110 039

...Applicant

(By Advocate : Sh. Rajesh Chauhan for Sh. Sachin Chauhan)

Versus

1. Sh. Sandeep Kumar,
Chairman,
Delhi Transport Corporation,
D.T.C., I.P. Depot,
New Delhi.

2. Sh. Rajeev Kumar Lamba
Depot Manager,
Delhi Transport Corporation,
Rohini Depot-3

...Respondents

(By Advocate : Sh. Manoj Kumar for Ms. Arati Mahajan)

ORDER (ORAL)

Mr. Shekhar Agarwal, M(A)

Today when this matter was taken up, learned counsel for the respondents submitted that the order of this Tribunal has been stayed by Hon'ble High Court of Delhi till the next date of hearing in Writ Petition No. 2788/2017.

2. In view of the aforesaid, we close this CP at this stage. Notices issued to the alleged contemnors are discharged. However, the petitioner shall be at liberty to seek revival of the C.P. after decision in the Writ Petition.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

